

ITEM NO.41

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 13167/2021

(Arising out of impugned final judgment and order dated 05-07-2021 in SPLA No. 52/2008 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(With IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 14832-14833/2021 (XI)
(With IA No. 119409/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2096/2022 (XI)
(FOR ADMISSION and I.R. and IA No.19347/2022-EXEMPTION FROM FILING O.T.)

Date : 11-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. V. K. Shukla, Sr. Adv.
Ms. Parul Shukla, AOR
Mr. S. B. Shukla, Adv.
Ms. Kirti Aggarwal, Adv.

Mr. Gaurav Dhingra, AOR

Ms. Veera Kaul Singh, AOR
Ms. Akansha Singh, Adv.
Mr. Pankaj Singh, Adv.
Mr. Vignesh Singh, Adv.
Ms. Rashi Bajpayee, Adv.

For Respondent(s)

Mr. Harish Pandey, AOR

Mr. Abhinav S. Agrawal, Adv.

Mr. Abhinav S. Agrawal, Adv.

Ms. Swega Aggarwal, Adv.

Mr. Virender Vashisht, Adv.

Mr. Brijendra Singh, Adv.

Ms. Payal Swarup, Adv.

Mr. Rana Pratap Singh, Adv.

Mr. Shishir Kr. Saxena, Adv.

Mr. R. N. Pareek, Adv.

Mr. Vijay Pal Sharma, Adv.

Mr. Praveen Swarup, AOR

Mr. Ashutosh Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Petitioners to take steps to complete service. List
after service is complete.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER